

# **NOTICE**

As directed, kindly take notice that Hon'ble Mr. Justice Sandeep Kumar will take up the following case today i.e. on 5<sup>th</sup> May, 2026 at 12:30 P.M. in Court No.306 (Cent. Building).

## **FOR ADMISSION**

1. CR. MISC./31495/2026  
8(C),21(C) R.BAIL-1

1 VIKRAM RAJ @ BIKRAM RAJ  
VS THE STATE OF BIHAR

SHANKAR KUMAR MEHTA      ASHA DEVI  
SHIVAM GUPTA  
MD ARIF IMAM  
AYUSH

**Patna High Court**  
**Dated, 5<sup>th</sup> May, 2026**

**By order of Hon'ble Court**

**Sd/-**

**(Pranaw Shankar)**  
**Joint Registrar (List)**

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